

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 599/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHUDA BUX ALIAS KODAI & ANR.

Respondent(s)

(IA No.53769/2018-CONDONATION OF DELAY IN FILING and IA
No.53771/2018-EXEMPTION FROM FILING O.T. and IA
No.53770/2018-CONDONATION OF DELAY IN REFILING)

Date : 04-02-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anuvrat Sharma, AOR

For Respondent(s)

Mr Mohd. Sarwar Khan, Adv.
Mrs. Mona K. Rajvanshi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Await original record from the Trial Court. Reminder be
issued.

List again on 28.3.2019.

ANIL LAXMAN PANSARE
Registrar